

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 254 OF 2014 &
IA NO. 411 OF 2014 & IA NO. 371 OF 2016**

Dated: 15th March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

**GSPL India Gasnet Ltd. ...Appellant(s)
Versus
Petroleum & Natural Gas Regulatory Board & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Ms. Simriti Yadava
Ms. Preksha Dugar
Counsel for the Respondent(s) : Ms. Ranjana Roy Gawai
Mr. Sumit Kishore
Mr. Rohan Gupta for R.1

Mr. Ajit Pudusserry
Ms. Shruti Sarma Hazarika for R.2

ORDER

We have heard learned counsel for Respondent No.1 and Respondent No. 2.

List the matter for further hearing on **17.03.2017**.

**(B.N. Talukdar)
Technical Member (P&NG)
kt/vg**

**(Justice Ranjana P. Desai)
Chairperson**